

Declaration of Assets and Liabilities

श्री राजीव रंजन Year : 2021

I, BABAN RAY, son/daughter/wife of SURAT RAY,
aged 43 years years, residing at
Abbie Attendant (Floor)

(address) give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependents*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name
(i)	Cash			Son	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI Widhaya Saving Account No 307000	NIL	Papu Kr Mukesh Kr	Rakesh Kr Anita Kumar
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 75000/-	NIL	NIL	LIC 63000/-
(v)	Motor Vehicles (details of make, etc.)	NIL	NIL	Honda BR 01 2575	
(vi)	Jewellery (give details of weight and value)	NIL	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL

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(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL			
(v)	Others (such as interest in property)				

(2) I give herein below the details of my liabilities / overdue to public financial institutions and government dues:- [Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI Withan mandal	8,00,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues:	NIL	NIL
	(f) Other dues, if any	NIL	NIL

C. Personal Detail

PAN No. (If available) :-

Other ID Proof (**If Pan No. Not available**) :- Aadhar/Driving Licence/EPIC Card (Tick one)

Other ID Proof No. :-

Signature Babhan Ray

Place & Date: Patna

Name : Babhan Ray

10-02-2023

	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BJKPR 94824	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1219

Gender :- M (M/F)

Date of Birth :- 04051980 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Bihar Vidhan Sabha Service
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Arqh

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Babbar Ray

Name of Employee: Babbar Ray

Designation: Office Attendant (fixes)

Department: Bihar Vidhan Sabha Patna
Bihar

Place: Patna

Date: 10-02-2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.